

-ities to constitute such boards in their faculties for promoting physical education and sports?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) and (b) Information about the number of universities which have Boards of Studies for Physical Education, Recreation and Sports is not available. Generally, Boards of Studies are set up by the Universities in such subjects as form part of the regular degree courses offered by them. There is no proposal under consideration at present to direct all universities to set up Boards of Studies for Physical Education and Sports.

**Soliga Tribals in Billigiri Raugana Hill,
South East of Mysore**

2855. SHRI DHARAM CHANDER PRASHANT: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether Government are aware of the distress and backwardness of the Soliga Tribals in Billigiri Raugana Hills South East of Mysore who are leading nomadic life due to their being uprooted; and

(b) whether Government have any plans to resettle them and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) and (b) The information is being collected and will be laid on the Table of the House.

**School and college children put up on
duty during Asiad**

2856. SHRI DHARAM CHANDER PRASHANT: Will the Minister of SPORTS be pleased to state:

(a) whether it is fact that Asiad organisers have filed to pay Rs. 50

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for the upkeep of uniform and Rs. 25 a day towards personal expenses to the school and college children who were put on Asiad duties;

(b) if so, the reasons therefor and the time by which these payments is proposed to be made to them; and

(c) the action taken or proposed to be taken against the persons responsible for delay?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): (a) and (b) According to the Special Organising Com-mi'ttee for IX Asian Games, 1982 payment to different categories of school and college going students varied from category to category and that payments have been made in all cases.

(c) Does not arise. _

"Khalistan Movement"

2857. SHRI ADINARAYANA REDDY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a news item which appeared in the Hindustan Times of the 28th January, 1983 to the effect that Dr. Jagjit Singh Chauhan, leader of the so-called Khalistan Movement claimed that Sant Harcharan Singh Longowal had authorised him in 1976 to take the case of Sikhs to the United Nations; and

(b) if so, what is Government's reaction in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) and (b) Yes, Sir, Government's attention has been drawn to the news item and note has been taken of its contents.